

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 1402
TO BE ANSWERED ON FEBRUARY 12, 2019**

AFFORDABLE HOUSING PROJECTS

No. 1402 COL. SONARAM CHOUDHARY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of affordable housing project/scheme implemented in the country;**
- (b) the details of funds allocated and utilized under the said scheme since its launch up to December 2017;**
- (c) whether the Government intends to extend the benefits of the said scheme to small towns by providing assistance to the State Governments;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a): The Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] for providing assistance to States/Union Territories (UTs) in addressing the housing requirement of the people belonging to Economically Weaker Section (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas. The Scheme comprises the following four verticals:

- (i) Beneficiary-led individual house construction or enhancement (BLC)**
- (ii) Credit-Linked Subsidy Scheme (CLSS);**
- (iii) Affordable Housing in Partnership (AHP); and**
- (iv) “In-situ” Slum Redevelopment (ISSR);**

As on 04.02.2019, total 15,263 projects comprising Central assistance of Rs. 1,11,825 crores have been approved under the PMAY(U) for construction of 72,80,851 houses in the country and Central assistance of Rs. 36,154 crores have already been released to the States/UTs.

(b): Upto December, 2017, Central assistance of Rs. 13,149.50 crores was released under the PMAY(U) to States/UTs, out of which Rs. 8,873.09 crores was utilised.

(c) to (e): All the Statutory towns as per Census-2011 and towns notified subsequently including notified Planning/Development areas are eligible for coverage in the Mission. The areas falling within notified Planning/Development area under the jurisdiction of an Industrial Development Authority/Special Area Development Authority/Urban Development Authority or any such Authority under State Legislation which are entrusted with the functions of urban planning and regulations are also eligible for coverage under the PMAY (U). A total of 4396 cities/towns have so far been covered under the PMAY (U).